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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/41/2016
NAME OF THE PETITIONER(S) : T.N.V. Nanjappa Chetty & another
NAME OF THE RESPONDENT(S) : T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION
SIGNATURE

REPRESENTATION BY WHOM

(1) C. V. Vishnu
T. V. P. Sai Vishnu
Counsel for
2nd Petitioner
T. V. P. Sai Vishnu

2. K. Anantham Kumar
Athiban Vijay A.K
for
Venkata Vardhan
Counsel for R1-10
Athiban

ORDER

Shri T V P Sai Vishnu, counsel for P2 present. Shri A K Athiban Vijay, representing counsel for R1 to R10 present and prayed further time for submitting arguments. Counsel for petitioner is directed to serve private notice on R11 by the next date of hearing and file proof of the same by way of an affidavit. Put up on 16.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)